



भारत निर्वाचन आयोग
Election Commission of India

निर्वाचन सदन
NIRVACHAN SADAN
अशोक रोड, नई दिल्ली -110001
ASHOKA ROAD, NEW DELHI-110001

No. ECI/PN/66/2024

Dated: 02nd May, 2024

PRESS NOTE

Subject: Biennial election to the Karnataka Legislative Council from 03 Graduates' and 03 Teachers' Constituencies-reg.

The term of office of 06 members of the Karnataka Legislative Council from 03 Graduates' and 03 Teachers' Constituencies is expiring on 21st June, 2024 due to retirement of the sitting members as detailed below:

Sl. No.	Name of Constituency	Name of the Member	Date of retirement
i.	Karnataka North-East Graduates'	Dr. Chandrashekhhar B. Patil	21.06.2024
ii.	Karnataka South-West Graduates'	Sri Aayanuru Manjunatha (Vacant w.e.f. 19.04.2023)	
iii.	Bangalore Graduates'	Sri A. Devegowda	
iv.	Karnataka South-East Teachers'	Dr. Y.A. Narayanaswamy (Y.A.N)	
v.	Karnataka South-West Teachers'	Sri S.L. Bhoje Gowda	
vi.	Karnataka South Teachers'	Sri Marithibbe Gowda (Vacant w.e.f. 21.03.2024)	

2. The Commission has decided to conduct biennial election to the Karnataka Legislative Council from above-mentioned 03 Graduates' and 03 Teachers' Constituencies in accordance with the following programme:

S. No.	Events	Dates
1.	Issue of Notification	09 th May, 2024 (Thursday)
2.	Last Date of making nominations	16 th May, 2024 (Thursday)
3.	Scrutiny of nominations	17 th May, 2024 (Friday)
4.	Last date for withdrawal of candidatures	20 th May, 2024 (Monday)
5.	Date of Poll	03rd June, 2024 (Monday)
6.	Hours of Poll	08:00 am- 04:00 pm
7.	Counting of Votes	06 th June, 2024 (Thursday)
8.	Date before which election shall be completed	12 th June, 2024 (Wednesday)

3. The Model Code of Conduct concerning the said election will come into force with immediate effect in the concerned Constituencies. Please see the details on Commission's website under the link: <https://old.eci.gov.in/files/file/4070-biennial-bye-elections-to-the-legislative-councils-from-council-constituencies-by-graduates%E2%80%99-and-teachers%E2%80%99-and-local-authorities%E2%80%99-constituencies-%E2%80%93-mcc-instructions-%E2%80%93-regarding/>

4. Broad Guidelines of Covid-19 issued by ECI, available at link <https://www.eci.gov.in/eci-backend/public/api/download?url=LMAhAK6sOPBp%2FNFF0iRfXbEB1EVSLT41NNLRjYNJJP1KivrUxbfqkDatmHy12e%2FzVx8flfn2ReU7TfrqYoblg5mD1wF5S%2FZXPhQgD4VIKIMSPL0N5FWF1VoH8oPTnXgDsP9B2iajCrQLo%2FnA%2Fc2NHjnhNMwmCRY5P%2FYdSwGcQIfcDqNyNaupRk6WhpbTHK1> to be followed, wherever applicable, during entire election process by all persons.



**(PRAFULL AWASTHI)
UNDER SECRETARY**